

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 346 OF 2017 &
IA NO. 924 OF 2017**

Dated: 1st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
M/s. Kishangarh Fibres (P) Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R.K.Mehta
Ms. Himanshi Andley for R-3

ORDER

Respondents are yet to file reply. Learned counsel for the respondents may file reply on or before 30.10.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 14.11.2018 with advance copy to the other side.

List the matter on **03.12.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/kt